

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 49**

**IA 2698/2024 IN C.P. (IB)/501(MB)2023**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 28.06.2024**

NAME OF THE PARTIES: **POONA PETROLEUM COMPANY**  
**PRIVATE LIMITED V/s SPECIFIC**  
**ALLOYS PRIVATE LIMITED**

Under Sec 9 Sec 12(2) Sec 66(1) of IB Code, 2016

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**ORDER**

1. None present when the matter is called out.
2. The Registry is directed to issue notice to the Respondents to enter into appearance and file the reply within two weeks' failing which they shall be proceeded ex-parte.
3. List this matter on **22.07.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/Neeraj/